

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00080/2017

IN

ORIGINAL APPLICATION NOs.170/01246/2014

DATED THIS THE 3rd DAY OF SEPTEMBER 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

T. Venkatesh,
S/o late Thimmaiah,
Aged about 61 years,
R/at 144, 3rd Main
5th 'A' Cross, Panchsheela Nagar,
Mudalpalya,
Bangalore-72.

...Petitioner

(By Shri. R.Kalyan , Advocate)

Vs.

1.Sri Ajay Narayan Jha,
Secretary to the Government of India,
Ministry of Environment &
Forests and Climate Change,
Indira Paryavaran Bhavan,
Jor Bagh Road, Aliganj,
New Delhi-110003.

2.Sri Saibalbal Das Gupta, IFS,
Director General,
Forest Survey of India,
Kaulagarh Road,
Dehradun-248 195.

3.Sri Ashutosh, IFS,
Regional Director,
Forest Survey of India,
Southern Zone,
8th Floor, B-Wing,
Kendriya Sadan

Koramangala,
Bangalore-560034.

4.Sri Sushant Sharma, IFS,
Deputy Director (P&A)
Forest Survey of India,
Kaulagarh Road,
Dehradun-248195.

...Respondents

(By Shri S.Sugumaran... ACGSC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard both sides. Order complied with. Therefore,
Contempt Petition is dismissed. Notices are discharged. No order as to
costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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